

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3236  
ANSWERED ON:18.03.2013  
DISPOSAL OF TOXIC WASTE  
Pradhan Shri Nityananda

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has any plan to dispose of toxic waste related to Bhopal gas tragedy;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): The Group of Ministers (GoM) constituted to examine all the issues relating to Bhopal Gas Leak Disaster in its meeting held on 22nd October, 2012 interalia decided to continue the incineration of other similar waste in Treatment, Storage and Disposal Facility (TSDF), Pithampur, stabilising the incineration process and making it ready for test incineration of waste of erstwhile Union Carbide India Ltd. (UCIL), Bhopal. The GoM also directed the Central Pollution Control Board (CPCB) to undertake evaluation of the performance of 22 incinerators (including TSDF, Pithampur) across the country to assess their performance as regards their capability to meet the prescribed emission norms.

The Hon'ble Supreme Court in Special Leave Petition (SLP) No. 9874 of 2012: Union of India Vs. Alok Pratap Singh & Ors. is closely monitoring the disposal of 350 tonnes of erstwhile UCIL waste. The Hon'ble Court vide its order dated 4th March, 2013 has interalia directed the Central Government to immediately get in touch with the management of M/s Hindustan Insecticides Ltd. (HIL), Cochin for providing 10 tonnes of pesticide waste and strictly adhere to the time schedule indicated in the chart made available by the learned Additional Solicitor General for the activities of collection, packaging, storage, transportation etc. of the waste available with HIL. The concerned State Governments and HIL were directed to extend full cooperation to the Central Government in the matter. The Hon'ble Court noted the statement of CPCB that the process of incineration is likely to be completed within two weeks of arrival of the waste at Pithampur. Necessary action in the matter is being taken accordingly. The matter is next listed on 8th May, 2013.